**OPEN COURT** 

# CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH, ALLAHABAD.

Civil Misc. Contempt Application No. 126 of 2007 in Original Application No. 675 of 2001

## Monday, this the 17th Day of December 2007

Hon'ble Mr. G. George Paracken, J.M. Hon'ble Mr. K.S. Menon, J.M.

Banshi Dhar Pandey, Son of Sri Pingal Prasad Pandey, R/o Village Basdila P.O. Sihari Sardaha, District-Basti.

**Applicant** 

## By Advocate Sri Pankaj Srivastava

#### Versus

- 1. Kulbeer Singh, Post Master General, Gorakhpur Region, Gorakhpur.
- 2. R.N. Gupta, Superintendent of Post Offices, Basti Division, Basti.

Respondents

### By Advocate Sri Saurabh Srivastava

## ORDER

By G. George Paracken, Member (J)

Applicant's counsel has submitted that after he has filed this contempt petition before this Tribunal, the respondents have challenged the Order of this Tribunal before the Hon'ble High Court by Writ Petition No. 46340 of 2007 and the Hon'ble High Court was pleased to stay the operation of the Order in O.A. No. 675 of 2001 by this Tribunal. In view of the same, contempt application is dismissed.

Member (A)

Member (J)

/M.M/